

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

65. C.P. 1683/(MB)/2019

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022**

NAME OF THE PARTIES: - Jayam Balasuramanian

V/s

Birla Shloka Edutech Ltd

APPEARANCES: -

FOR THE APPLICANT

: Adv. Rajesh Shah

FOR THE RESPONDENT

: Adv. Ravi Agarwal I/b Adv. Dinesh

Kumar Dubey

Section: 73(4) of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **16.01.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Manish Tiwari

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)